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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.225 of 2002

In

OA No.1689 of 2000

New Delhi: this the 27th September, 2002

HON'BLE MR. B. N. SOM, VICE CHAIRMAN(A)  
HON'BLE MR. KULDIP SINGH, MEMBER(J)

Shri D.K. Vijh,  
Executive Engineer (Civil),  
Department of Telecommunications, (Retd),  
C-17 B, Vijay Nagar,  
Delhi-9  
.....Applicant

(By Advocate: Shri S.N. Anand)

Versus

1. Shri Shyamal Ghosh, Secretary,  
Department of Telecommunications,  
Ministry of Communications,  
Sanchar Bhawan, 20 Ashoka Road,  
New Delhi-110001
2. Shri C.M. Trehan,  
Sr. Deputy Director General (BW),  
Chanderlok Building, 10th Floor,  
36 Janpath, New Delhi. ...Respondents

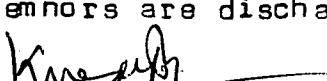
(By Advocate: Shri Rajinder Nischal)

ORDER (ORAL)

By Shri Kul dip Singh, Member(J)

Learned counsel for the respondents submits  
that the respondents have passed the order dated  
25.9.2002, which is taken on record, in compliance  
of the Tribunal's order dated 4.1.2002 and they have  
implemented the Tribunal's order in full. The  
applicant is fully satisfied with the order passed  
by the respondents dated 25.9.2002.

The C.P. dropped. Notices issued to the alleged  
contemnors are discharged.

  
(Kuldip Singh)  
Member(J)

/kd/

  
(B.N. Som)  
Vice-Chairman(A)